

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 66(ND)/2013  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE COMPANY: M/s. Rodemadan Holdings Ltd.  
Vs  
M/s. International Trade Expo Center Ltd. &ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of  
the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. KRISHNENDU DATTA, Adv		} Respondents	Prachi Johari
2.	Ms. PRACHI JOHARI, Adv			
3.	MR SHANTANU PARACHAR, Adv			
3	GAURAV M. LIBERHAN		Petitioner	Surjit
4	MEERAJ K. GUPTA	ADV.	Petitioner	Meeraj

**ORDER**

Order reserved

54/1-  
CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT  
54/1-  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
25.4.2017